## IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 6109 of 2018

Chittaranjan Mohanty ....

Petitioner

In person

-versus-

State of Odisha and others

. Opposite Parties

Mr. Iswar Mohanty, ASC

CORAM: THE CHIEF JUSTICE JUSTICE M.S. RAMAN

> ORDER 15.02.2023

## Order No.

- 1. Ms. Shalini Pandit, Additional Chief Secretary, Department of Health & Family Welfare Department, Government of Odisha has appeared online and assured the Court that an affidavit will be filed personally by her as directed by this Court positively on or before 3<sup>rd</sup> April, 2023. An advance copy of the said affidavit will be served upon the Petitioner who appears in person.
  - 2. List on 12<sup>th</sup> April, 2023.

(Dr. S. Muralidhar) Chief Justice

(M.S. Raman)
Judge